

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 08.07.2024

DIVISION BENCHES

1	Hon'ble The Chief Justice & Hon'ble Mr. Justice Sujit Narayan Prasad	(Monday to Thursday) (Whole day) (Friday) (10.30 to 1.30)	<ul style="list-style-type: none">• LPA :- Fresh filing, Admission & Orders• <u>Fresh filing, Admission, Orders & Hearing</u>• Cases referred to D.B.; Writ petitions challenging Vires & Validity of Acts and Rules;• WPT; T.A.; Tax Cases; Company Appeal; Commercial Appellate Division including all matters arising out of Commercial Courts• All matters relating to Mines (including Minor Mineral);• All matters relating to Tender, Auction/E-Auction :- Orders, Admission & Hearing• Special Bench for monitoring cases involving MP & MLA• W.P.(PIL)• Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench• F.A.(D.B.)• Cont.(Cvl.)(D.B.); Cont.(Cr.); Cont. (Appl.)• All residual and other matters.• Tied up and Assigned matters
2	Hon'ble Mr. Justice Rongon Mukhopadhyay & Hon'ble Mr. Justice Navneet Kumar	(Monday to Thursday) (10.30 to 1.30)	<ul style="list-style-type: none">• Cr.Appeal (D.B.)[year up to 2021]:- Fresh Filing, Orders, Admission.• D. Ref.; Cr.M.P.(D.B.); Cr. Rev.(D.B.); W.P. (Habaes Corpus)• W.P.(Cr) arising out of preventive detention; Writ petitions relating to mercy petitions or applications for commutation :-Fresh Filing, Orders, Admission & Hearing.• Tied up and Assigned matters
		(Monday to Thursday) (2.15 to 4.30)	<ul style="list-style-type: none">• Cr. Appeal (D.B.) [Year uptill 2005] :- Hearing
3	Sri Ananda Sen, J. & Hon'ble Mr. Justice Gautam Kumar Choudhary	(Monday to Thursday) (10.30 to 1.30)	<ul style="list-style-type: none">• Aq. Appeal (D.B.);• Govt. Appeal (D.B.) :- Orders, Admission & Hearing• Cr.Appeal (D.B.) [year 2022 to 2024];• Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) :- Fresh Filing, Orders, Admission & Hearing
		(Monday to Thursday) (2.15 to 4.30)	<ul style="list-style-type: none">• Cr. Appeal (D.B.) [2006 onwards] :- Hearing
4	Hon'ble Dr. Justice S.N. Pathak & Hon'ble Mr. Justice Arun Kumar Rai	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none">• A.C.(D.B.); CAT matters; (All matters)• Cases related to Judicial Officers;• LPA : Hearing• C.M.P. (D.B.)

SINGLE BENCHES

1	Hon'ble The Chief Justice	(Friday) (After the Division Bench)	<ul style="list-style-type: none"> ● Arbitration Matters; ● C.M.P. under Article 227 of Constitution of India [year 2023-2024]
2	Hon'ble Mr. Justice Sujit Narayan Prasad	(Friday) (After the Division Bench)	<ul style="list-style-type: none"> ● C.M.P. under Article 227 of Constitution of India [year up to 2022] ● Contempt (Civil) ● Tied –up & Assigned matters
3	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Friday) (Whole Day)	<ul style="list-style-type: none"> ● All matters related to Fodder Scam:- Orders, Admission & Hearing. ● Contempt (Civil) ● Tied up & Assigned matters .
4	Hon'ble Mr. Justice Ratnaker Bhengra	(Monday to to Friday) (10.30 to 1.30)	<p style="text-align: center;"><u>FRESH FILING, ORDERS,ADMISSION</u></p> <ul style="list-style-type: none"> ● Criminal Revision (SJ)
		(Monday to to Friday) (2.15 to 4.30)	<p style="text-align: center;"><u>Hearing</u></p> <ul style="list-style-type: none"> ● Criminal Revision (SJ)
5	Sri Ananda Sen, J.	(Friday) (Whole Day)	<ul style="list-style-type: none"> ● Contempt (Civil) ● Tied –up & Assigned matters ● WPC grouping (arising out of Arbitration and Conciliation Act); Company Petitions; Company Appeals (SJ); Suits (arising out of company matters); Testamentary Suits; Probate and Letters of Administration matters :- Fresh Filing, Orders, Admission & Hearing
6	Hon'ble Dr. Justice S.N. Pathak	(Friday) (Whole Day)	<ul style="list-style-type: none"> ● Contempt (Civil) ● Tied –up & Assigned matters ● Tr Petn (Cvl); C.R., A.C. (SB):- Fresh Filing, Orders, Admission & Hearing.
7	Hon'ble Mr. Justice Rajesh Shankar	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> ● A.B.A :- Orders & Admission
		(Friday) (Whole Day)	<ul style="list-style-type: none"> ● Regular Roster Matters ● Contempt (Civil) ● Tied –up & Assigned matters
8	Hon'ble Mr. Justice Anil Kumar Choudhary	(Monday to Thursday) (10.30 to 1.30)	<ul style="list-style-type: none"> ● Second Appeal :- Fresh filing, Orders, Admission & Hearing.
		(Monday to Thursday) (2.15 to 4.30)	<ul style="list-style-type: none"> ● First Appeal :- Fresh filing, Orders, Admission & Hearing.
		(Friday) (Whole Day)	<ul style="list-style-type: none"> ● Regular Roster Matters ● Contempt (Civil) ● Tied –up & Assigned matters

9	Hon'ble Mr. Justice Rajesh Kumar	(Monday to Thursday) (10.30 to 1.30)	<ul style="list-style-type: none"> • Criminal Appeal (S.J):- Fresh Filing, Orders, Admission & Hearing. • Acq. Appeal (S.J.); Acq. Appeal (C); Cr. Appeal (V) :- Fresh Filing, Orders, Admission & Hearing.
		(Monday to Thursday) (2.15 to 4.30)	<ul style="list-style-type: none"> • M.A.:- Fresh filing, Orders, Admission & Hearing.
		(Friday) (Whole Day)	<ul style="list-style-type: none"> • Regular Roster Matters • Contempt (Civil) • Tied –up & Assigned matters
10	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> • Writ Petition Civil [up till 2020]:- Fresh Filing, Orders, Admission & Hearing
		(Friday) (Whole day)	<ul style="list-style-type: none"> • Regular Roster Matters • Contempt (Civil) • Tied –up & Assigned matters
11	Hon'ble Mr. Justice Sanjay Kumar Dwivedi	(Monday to Thursday) (10.30 to 1.30)	<ul style="list-style-type: none"> • Writ Petition Civil [2021 onwards]:- Fresh Filing, Orders, Admission & Hearing
		(Monday to Thursday) (2.15 to 4.30)	<ul style="list-style-type: none"> • Criminal Writ
		(Friday) (Whole day)	<ul style="list-style-type: none"> • A.B.A; B.A.; Cr.M.P.; Cr Rev. relating to N.I.A. Act; P.M.L. Act; Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing • Contempt (Civil) • Tied up & Assigned matters
12	Hon'ble Mr. Justice Deepak Roshan	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> • Writ Petition Service [2021 onwards]:- Fresh Filing, Orders, Admission
		(Friday) (Whole day)	<ul style="list-style-type: none"> • Regular Roster Matters • Contempt (Civil) • Tied –up & Assigned matters
13	Hon'ble Mr. Justice Subhash Chand	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> • Criminal Miscellaneous Petition arising out of Section 482 Cr.P.C.:- Fresh Filing, Orders, Admission & Hearing • C. Ref; Original Criminal Miscellaneous cases (arising out of Company matters) :- Fresh Filing, Orders, Admission & Hearing
		(Friday) (Whole Day)	<ul style="list-style-type: none"> • Regular Roster Matters • Contempt (Civil) • Tied –up & Assigned matters
14	Hon'ble Mr. Justice Gautam Kumar Choudhary	(Friday) (Whole day)	<ul style="list-style-type: none"> • Regular Bail:- Orders & Admission • Contempt (Civil) • Tied –up & Assigned matters

15	Hon'ble Mr. Justice Ambuj Nath	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> • Writ Petition Service- uptill 2020 :- Fresh Filing, Orders, Admission
		(Friday) (Whole day)	<ul style="list-style-type: none"> • Regular Roster Matters • Contempt (Civil) • Tied –up & Assigned matters
16	Hon'ble Mr. Justice Navneet Kumar	(Friday) (Whole day)	<ul style="list-style-type: none"> • A.B.A :- Orders & Admission
17	Hon'ble Mr. Justice Sanjay Prasad	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> • Writ Petition Service : Hearing • WPL :- Fresh filing, Orders, Admission & Hearing.
		(Friday) (Whole day)	<ul style="list-style-type: none"> • Regular Roster Matters • Contempt (Civil) • Tied –up & Assigned matters
18	Hon'ble Mr. Justice Pradeep Kumar Srivastava	(Monday to Thursday) (Whole day)	<ul style="list-style-type: none"> • Regular Bail:- Orders & Admission
		(Friday) (Whole day)	<ul style="list-style-type: none"> • Regular Roster Matters • Contempt (Civil) • Tied –up & Assigned matters
19	Hon'ble Mr. Justice Arun Kumar Rai	(Friday) (Whole day)	<ul style="list-style-type: none"> • A.B.A:- Orders & Admission

NOTE:

1. ***ALL CONTEMPT MATTERS ARISING OUT OF THE APPLICATION DECIDED BY THE CONCERNED JUDGES, SHALL BE LISTED BEFORE THE RESPECTIVE JUDGES, I.E. CONTEMPT APPLICATIONS ARISING OUT OF THEIR OWN JUDGMENTS AND ORDERS BE LISTED BEFORE THE SAID COURTS***
2. ***ALL PART HEARD MATTERS TO STAND RELEASED***